

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTERS OF STATE OF THE MINISTRY OF COMMERCE (SHRI P.CHIDAMBARAM): (a) to (d). Government have not issued any statutory directive or entered into any written agreement with any sector with regard to the stock to be maintained. However, based on informal consultations among the concerned sectors and the understanding reached amongst them, until recently a stock reserve equivalent to two months' consumption had been adopted while calculating the deficit to be met by imports. No imports are expected to be made during the current year.

#### **Narcotics Smuggling**

1561. SHRISURYANARAYANYADAV: Will the Minister of FINANCE be pleased to state:

(a) whether any agreement has been signed with the neighbouring countries to launch a joint drive to approach smugglers engaged in the smuggling of narcotics; and

(b) whether the Government have also signed the United Nations Anti-Drug Campaign?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) There is no formal agreement for joint drives against narcotics smugglers, but arrangements for exchange of intelligence and cooperation in investigations are available on bilateral basis with Pakistan and through the aegis of the SAARC with other neighbouring countries.

(b) India is a party to all United Nations Conventions on the subject.

#### **Restructuring of NTC Mills**

1562. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of TEXTILES be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "resources for golden hand shake; NTC asked to sell land, machinery" appearing in the Economic Times dated November 13, 1991;

(b) if so, the facts in this regard;

(c) whether there is no other way out to provide compensation to the workers except to dispose of the assets;

(d) if so, the reasons for such a situation; and

(e) the steps taken to ensure the recurrence of such a situation in future?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI AHSOK GEHLOT): (a). Yes Sir,

(b) to (d). National Textile Corporation has submitted 8th plan proposals which inter-alia envisages amalgamation etc. of certain unviable mills. These proposals are under corporation at different levels with reference to various implications including workers compensation.

(e) To ensure non-recurrence of such a situation in future, it is proposed to make the NTC mills viable through modernisation, amalgamation etc.

[*Translation*]

#### **Enquiry Regarding ST. Kitts Bank accounts.**

1563. SHRI SHIV SHARAN VERMA: Will the Minister of FINANCE be pleased to